

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449  
Fax No. – 0651 – 2481116

From:  
**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(I)/5/2016-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

**Sri Dilip Kumar, IAS,**  
Joint Secretary, National Human Rights Commission,  
Manav Adhikar Bhawan, C-Block,  
GPO Complex, INA,  
New Delhi – 110023.

Ref: - D.O. Letter bearing No. 23011/21/2018-19/Trg. dated 29.01.2019.

Sub: - Regarding nomination for attending Two Days Training Programme for Judicial Officers scheduled to be held on February 23-24, 2019 in the Indian Law Institute, New Delhi.

Sir,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate (i) **Sri Anand Mani Tripathi**, Secretary, DLSA, Bokaro and ii) **Sri Kuldeep**, Secretary, DLSA, Saraikela to attend **Two Days Training Programme** scheduled to be held on **February 23-24, 2019 in the Indian Law Institute New Delhi.**

The details of nominated Officers are as follows:-

Name/Designation & contact details of Officer/nominee

- 1) **Sri Anand Mani Tripathi**, Secretary, DLSA, Bokaro  
Mobile No.: 9431366332  
E-mail ID : [anand.tripathi305@gmail.com](mailto:anand.tripathi305@gmail.com)
- 2) **Sri Kuldeep**, Secretary, DLSA, Saraikela  
Mobile No.: 9123419290  
E-mail ID : [kuldeep.7077@gmail.com](mailto:kuldeep.7077@gmail.com)

This is for kind information and needful.

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)

Memo No. 557 / Apptt.

Ranchi dated the February 13, 2019

Copy forwarded to Sri Shreenibas Chandra Prusty, Registrar & Dr. A.K.Verma, Deputy Registrar, Indian Law Institute, New Delhi / the Principal District & Sessions Judges, Bokaro & Saraikela for information and needful / Sri Anand Mani Tripathi, Secretary, DLSA, Bokaro and Sri Kuldeep, Secretary, DLSA, Saraikela along with copy of the aforesaid letter with necessary permission to leave the Headquarters for attending the aforesaid training programme / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.

  
Registrar (Administration)